

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 11.03.2022 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 89/2022 & IA No. 197 & 198/2022	Precious Energy Holdings Limited BVI V State Bank of India & Anr	R. Maheswari	
2.	Comp App (AT)(CH) No. 15/2022 & IA No. 173/2022	Amruthamgamaya Nature Care and Leisure Pvt Ltd & 2 Ors V Ajith Nagappan Nair Radhamony & Anr	Eshawar Sabapathy	
3.	Comp App (AT)(CH) No. 16/2022	ISDC Projects (India) Pvt Ltd V Nirmal Infopark (India) Ltd & 12 Ors	Terry V. James Jerin Asher Sojan	
4.	Comp App (AT)(CH) No. 17/2022 & IA No. 185/2022	(Capt.) Valdamannati Jaya Pushpakumar V Madras race club & 15 Ors	Rohan Rajaskaran Chirag Gupta	

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT)(CH)(Ins) No. 159/2021	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs Svavitva Land Marks & 4 ors With	Edward James	V.P. Raman R1,2 & R3 Divyanshu Rai R4 Arvo Merchant R5
6.	Comp App (AT)(CH)(Ins) No. 160/2021	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs State of Karnatka, Principal Secretary to Govt, Department of Industries & Commerce & anr With	Edward James	M.S. Seshadri R1 Divyanshu Rai R2
7.	Comp App (AT)(CH)(Ins) No. 165/2021	Mohammed Enterprises (Tanzania) Ltd V Alok Kailash Saxena & 6 others With	Arva Merchant	Divyanshu Rai R1 V.P. Raman R5 & R7
8.	Comp App (AT)(CH)(Ins) No. 170/2021	Alok Kailash Saksena V State of Karnataka by its Principal Secretary to Govt, Dept of Industries and Commerce With	Divyanshu Rai Naveen Hegde	M.S. Seshadri
9.	Comp App (AT)(CH)(Ins) No. 171/2021	Alok Kailash Saksena V Asst Commissioner of Commercial Tax & anr With	Divyanshu Rai Naveen Hegde	M.S. Seshadri R1
10.	Comp App (AT)(CH)(Ins) No. 172/2021	Alok Kailash Saksena V Associate Décor Ltd through RP Alok Kailash Saksena & 9 Ors With	Divyanshu Rai Naveen Hegde	V. P. Raman Caveator for R6 – R8 M.S. Seshadri R1-R4 & R10 Arvo Merchant R5
11.	Comp App (AT)(CH)(Ins) No. 173/2021	Alok Kailash Saksena V Svavitva Landmarks & 2 Ors	Divyanshu Rai Naveen Hegde	Shobana Krishnan R1-R3

12.	TA No. 56/2021 (Comp App (AT) (Ins) No. 394/2020)	Dhanalakshmi Bank V Royal Splendour Developers P Ltd & Ors	Sujoy Chatterjee Lzafer Ahmed BF Varun Stinivasan	Sathyayanayan R1 & R2 K.V. Jagadishvaran G. Indira – R3
------------	--	--	---	---

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT)(CH)(Ins) No. 14/2022 & IA No. 30/2022	V. Nagrajan RP V ICICI Bank Ltd	R. Subramanian	
14.	Comp. App (AT)(CH)(Ins) No. 280/2021	Winlead HK Cable and Wire Products Ltd V Velankani Electronics P Ltd	T.M. Naidu & Co. S.S. Jayanthi	
15.	Comp. App (AT)(CH)(Ins) No. 289/2021 (IA No. 617 & 618/2021)	Sahadulla M.I V State Bank of India & Anr	Subhang P. Nair KMD Muhilan	Process fee not filed
16.	Comp App (AT)(CH)(Ins) No. 324/2021 & IA No. 672,673/2021	Arun Kumar V Federal bank Ltd & Anr	P.J. Rishikesh	Process fee not filed.
17.	Comp App (AT)(CH)(Ins) No. 305/2021 IA No. 644/2021	Muraledharan V.N. & 58 Ors V Hindustan Newsprint Ltd & Anr	Sandeep Gopalakrishnan	
18.	Comp App (AT)(CH)(Ins) No. 11/2022 & IA No. 24 & 25/2022	Dr. Anil Kumar V Tata Global Beverages Ltd	T. K. Bhaskar Santhosh Mathew	Thomas Vellapally Caveator
19.	Comp App (AT)(CH) No. 46/2021 & IA No. 551/2021	Espin Infosystem P Ltd V The Registrar of Companies	K.M. Anand R. Arivolisudar	Notice not ordered

Copy to:

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500**

CELL : 99402 25692

2.Court Officer - **PH No. : 044-2888 0450**